GOVERNMENT OF NAGALAND OFFICE OF THE CHIEF SECRETARY NAGALAND: KOHIMA

NO.CSO/GAB-I/COM/GEN-I/2020

Dated, Kohima, the 25th April, 2020

ORDER

In continuation of this Office Order of even number, dated 20.04.2020 and 23.04.2020 and in pursuance to Ministry of Home Affairs Order NO. 40-3/2020-DM-I(A), dated 15.04.2020 and 24.04.2020, the following activities are permitted with immediate effect:

1. Shops for Truck repairs along the highways with stipulated minimum distancing.

2. All shops, including shops in residential complexes and market complexes, EXCEPT shops in multi-brand and single brand malls, outside the limits of municipalities and town councils, with 50% strength of workers with wearing of masks and social distancing being mandatory.

3. All shops, including neighborhood shops and stand alone shops, shops in residential complexes, within the limits of municipalities and town councils, EXCEPT shops in market complexes and multi-brand and single brand malls, with 50% strength of workers with wearing of masks

and social distancing being mandatory.

4. Shops located in crowded areas which offer no scope for enforcing satisfactory social distancing like the Hongkong Market, New Market in Dimapur Town, BOC Market in Kohima etc. shall remain closed except those shops/outlets dealing with food grains, vegetables, food items, medicines and other essential items and goods. Respective Deputy Commissioners may make assessment of such locations and issue suitable orders in this regard.

5. It is reiterated that Salons, dine-in restaurants, eateries and departmental stores shall continue to remain closed. However, home deliveries from dine-in restaurants, food

outlets and delivery of online orders of essential commodities shall be permitted.

6. The proprietors of the shops and establishments which are allowed to open will make arrangements for keeping hand sanitizers or provide facilities for hand washing with soap and water for the public as well as for their own staff/workers. The proprietors of the shops and establishments should also get the door handles, surfaces and other objects which are frequently touched by people regularly cleaned and disinfected.

However, as specified in the lock down measures, National COVID-19 Directives and Standard Operating Procedure, protocol for social distancing must be ensured.

> Sd/-**TEMJEN TOY** Chief Secretary Dated, Kohima, the 25th April, 2020

NO.CSO/GAB-I/COM/GEN-I/2020

Copy to:

1. The Commissioner & Secretary to Governor, Nagaland for information.

2. The ACS to Chief Minister, Nagaland for information.

- 3. The Sr. PS to Deputy Chief Minister, Nagaland for information.
- 4. The Sr. PS to all Ministers/Advisors for information.
- 5. The Home Commissioner, Nagaland for information.
- 6. The Director General of Police for information.
- 7. The Commissioner, Nagaland for information.



- 8. The JD, SIB for information.
- 9. The Pr. Accountant General, Nagaland for information.
- 10. All AHoDs/HoDs for information.
- 11. The Staff Officer, 3 Corps/IGAR (N)/ DIG, CRPF/ Comdt. BSF for information.
- 12. The PRC, DRC, ARC Nagaland House, Delhi, Kolkata, Guwahati, Shillong.
- 13. The Station Director, AIR and Doordarshan, Kohima for information.
- 14. The Director, IPR for wide publicity.
- 15. The Convenor, Lead Bank, SLBC for information of all banks.
- 16. All DCs/CP/SPs for information and necessary action.

Principal Secretary to the Govt. of Nagaland